

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

To,

**All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.**

Sub: - **Nomination for one day Webinar on “Conference to Streamline Court Administration” (Course no. C-5) scheduled to held on 06<sup>th</sup> November, 2022.**

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Principal District & Sessions Judges of the State including Judicial Commissioner, Ranchi, all the District & Additional Sessions Judge –I including the Additional Judicial Commissioner- I, Ranchi and Chief Judicial Magistrate of all the Judgeships to attend one day **Webinar on “Conference to Streamline Court Administration” (Course no. C-5) is scheduled to held on 06<sup>th</sup> November, 2022** conducted by the Judicial Academy Jharkhand, Ranchi.

You are, therefore, requested to attend the aforesaid Webinar on the date as mentioned above.

The concerned nominated Officers of your Judgeship may be informed accordingly with a direction to attend the aforesaid Webinar.

**Further, no individual request seeking permission to attend the Webinar as well as no prayer for exemption will be entertained in ordinary circumstances.**

**The protocol of connectivity in the said training is given below:-**

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 09.45 A.M. to 10.00 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

**The Joining instructions & link to join the Webinar shall be sent by the Academy subsequently.**

This is for your information and needful.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**  
Registrar (Administration)

Memo no. 3984 /Apptt.

dated, the Ranchi 01/11/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his Letter No. 1769/JAJ dated 21.10.2022 / the Member Secretary, JHALSA, Ranchi for information / the ✓C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.

  
Registrar (Administration)